

Recapitalisation of PSBs

3626. DR. K.P. RAMALINGAM: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the four year plan for recapitalization of Public Sector Banks (PSBs) is high on the priority list of Government;

(b) whether Government is considering to prepare a road map for raising capital for all PSBs which could entail dilution of stake;

(c) whether Government is assessing the capital requirements of all the PSBs; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) to (d) Yes, Sir. A Five Year Plan/Road-map for capitalization of all Public Sector Banks in response to capital norms prescribed under Basel-III is being prepared.

Abolishment of upper ceiling of profession tax

3627. SHRI A. V. SWAMY:

SHRI BHUPINDER SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether the Ministry is considering to take steps to do away with the upper ceiling of taxes on professions, trades, callings employments and allow the State Governments to levy profession tax on progressive basis to augment their resources;

(b) if so, how soon this will be implemented; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) As per Entry 60 in List-II of the Seventh Schedule of the Constitution, taxes on professions, trades, callings and employments is a State subject. At present, no such proposal to do away with the upper ceiling of taxes on professions, trades, callings employments and allow the State Governments to levy profession tax on progressive basis is under consideration.

Unrealised Bank loans from private and corporate enterprises

3628. SHRI RITABRATA BANERJEE: Will the Minister of FINANCE be pleased to state:

(a) the total amount of unrealised loans of private and corporate enterprises to the nationalised banks;